

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-12/95/1123/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Robin Phukan,
District & Sessions Judge,
Jorhat.

Dated Guwahati the 15th February, 2021

Sub: **Casual leave and restricted holiday.**

Ref:- Your letter No. JJA/1243/2021, dtd. 12.02.2021

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 15.02.2021 and restricted holiday on 17.02.2021 along with station leave permission from the evening of 12.02.2021 till the morning of 18.02.2021, has been granted. The next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-12/95/1124/A, dated 15.2.2021
Copy to:

1. The Project Manager, Gauhati High Court


JT.REGISTRAR (VIGILANCE)

sd/-